




Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Jammu.

Notification
Jammu, the 14th January, 2019

SRO 50 .-In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor hereby direct that the entries appearing under Schedule "A" of the Jammu and Kashmir Secretariat (Gazetted) Service Recruitment Rules, 1976 shall be substituted by the following; namely:-

Class-I	Name of the post	Number of posts
(a)	Under Secretaries to Government/ Under Secretary, Public Service Commission/ Under Secretary, Chief Minister's Secretariat/Under Secretary in the office of Commissioner, Civil Aviation.	115
(b)	Assistant Director, Directorate of Estates	01
(c)	Public Relation Officer, Civil Secretariat	01
(d)	Staff Welfare Officer, Civil Secretariat	01
(e)	Instructor, Secretariat Training Class	01
(f)	Administrative Officers, Services Selection Board	02
(g)	Under Secretary in the office of Commissioner for Persons with Disabilities	01
(h)	Additional Private Secretaries with the Ministers/Ministers of State (including Advisor to the Chief Minister)	12
	(A) Total	134
	Deputation Reserve @ 5%	07
	Leave Reserve @ 10%	13
	Training Reserve @ 10% of direct quota posts (50% of 'A' above)	07
	Total cadre strength of Class-I	161
Class-II	Private Secretaries	58
	Private Secretaries with the Ministers/Ministers of State (including Advisor to the Chief Minister)	12
	Private Secretary in the office of Commissioner for persons with Disabilities	01
	Private Secretary in the office of Mission Director, ICPS, Social Welfare Department	01
	Total	72
	Deputation Reserve @ 5%	04
	Leave Reserve @ 10%	07
	Total cadre strength of Class-II	83

By order of the Governor.


(Hilal Ahmad)

Commissioner/Secretary to the Government.

No:GAD(Ser)Genl/136/2016

Dated: 14-01-2019

